

## Annexure – 7

Name of the corporate debtor: **VRG Digital Corporation Private Limited;** Date of commencement of CIRP: **07-10-2019;** List of creditors as on: **30-12-2020****List of Operational Creditors (Government Dues)****(Amount in ₹)**

Sr. No.	Details of claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of share in Voting					
1	Deputy Commissioner of State Tax. (DC-E-635). Large Tax Payer Unit- Mumbai	Maharashtra State Government	NA	23-10-2019	51,63,156	51,63,156	Operational Government Dues	51,63,156	-	NO	0.00%	-	-	-	-	NA
2	Deputy Commissioner of State Tax. (MUM-VAT-911).	Maharashtra State Government	27665246509V/C	18-10-2019	1,99,74,973	1,99,74,973	Operational Government Dues	1,99,74,973	-	NO	0.00%	-	-	-	-	NA
3	Directorate General of GST Intelligence Dept. Mumbai Zonal Unit	Central Government	NA being an organisation under Government of India	07-02-2020	82,26,51,372	82,26,51,372	Operational Government Dues	82,26,51,372	-	NO	0.00%	-	-	-	-	NA
4	Deputy Commissioner of Income Tax. Central Circle-4(2), Mumbai	Central Government	NA	15-12-2020	2,43,52,800	2,43,52,800	Operational Government Dues	2,43,52,800	-	NO	0.00%	-	-	-	-	NA
	<b>Total</b>				<b>87,21,42,301</b>	<b>87,21,42,301</b>		<b>87,21,42,301</b>	-		<b>0%</b>	-	-	-	-	